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संयक्त राष्ट्र विशेषज्ञों द्वारा किए गए सर्वेकण के आधार पर विकास योग्य क्षेत्र पहले ही जात कर लिए गए हैं और विस्तत अन्वेषण शरू किए जा रहे हैं। हिमाचल प्रदेश में मनीकरन क्षेत्र विकास योग्य क्षेत्र दिखाई देता है और जैसे ही आवश्यक अन्वेषण कर लिए जाएंगे, विशिष्ट स्कीमें बनाई जाएगी।

tfl'HE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND powLR/fcNif?ffr fasjH ifcrraiT 3f wia\ (SHRI BAUNATH KTJREEL): (a) and (b) Specific proposals for development of power geo-thermal sources can be based only on extensive and reliable field investigation:,. On the basis of the report of a Committee of Technical Experts and the reconnaissance recently carried by 2 U.N. Experts, the promising areas for development have already been identified and defMed investigations are being taken up. Mani-karan area in liinipchal Pradesh appears promising and specific schemes wili be drawn up as soon as necessary investigation, arc carried out.]

गोरखपुर केन्द्रीय गोदाम से माल की चोरी

414 श्री नागेश्वर प्रसाद शाही: श्री सीताराम सिंह:

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार को ऐसी रिपोर्ट मिली है कि छ: मास पूर्व उत्तर-पूर्वी रेलवे के गोरखपुर स्थित केन्द्रीय गोदाम से लगभग 16 लाख हपये के पीतल तथा तांबे के पुर्जे तथा अन्य सामान चोरी हो गया था;
- (ख) यदि हां, तो क्या इस सम्बन्ध में कोई जांच की गई है और उसके क्या परिणाम निकले; और
- (ग) मविष्य में इस प्रकार की घटनाओं को रोकने के लिए सरकार क्या निवारक कार्य-वाही करने का विचार रखती है?

t|GOJDS PILH-RED FROM CENTRAL GoDOWH AT GORAKHPUR

414. SHRI NAGESHWAR PRASAD SHAHI: SHRI S1TARAM SINGH:

Will the Minister of RAILWAYS/^ *T5TT be pleased to state:

- (a) whether Government have received reports that brass and copper spare parts and other goods worth Rs. 16 lakhs were pilfered from the Central godown of the North-Eastem Railway at Gorakhpur, six months ago;
- (b) whether any inquiry was instituted in this connection; if so, what are the findings thereof; and
- (e) what preventive measures Government propose to take in order to check such incidents in future';]

रेल मंत्रालय में उपमंत्री (श्री महम्मद शफी कुरेशी): (क) जी नहीं । लेकिन जुन, 1970 में दिन के पिण्डों आदि की कमी स्टोर में पायी गयी। स्टाक का सत्यापन करने पर 2.41 लाख रुपये के मूल्य के अलीह मण्डार की कमी पायी गयी।

- (ख) जी हां। जांच समिति किसी व्यक्ति अथवा दल का दायित्व अकाट्य रूप से निर्धारित नहीं कर सकी है। लेकिन उसने टिप्पणी की है कि हानि कुछ कर्मचारियों की असावधानी और पर्यवेक्षण के अभाव के कारण हुई है। उनके विरुद्ध रेल प्रशासन द्वारा अनशासनिक कार्यवाही को जा रही है।
 - (ग) एक विवरण संलग्न है।

विवरण

इस सम्बन्ध में निम्नलिखित निवारक उपाय किये गये हैं।

> (1) मण्डार डिपुओं के चारों ओर उप-युक्त उंचाई की चहार दीवारी अथवा कांटेदार तार की बाड़ लगायी

जाती है, जिनके सिरों पर धातू के कोटों की व्यवस्था की जाती है।

(2) बाहरी और अतिचारी व्यक्तियों की जांच करने के उद्देश्य से कर्मचारियों को पहचान पत्र और शिफ्ट टोकन जारी किये जाते हैं।

Written Answers

- (3) मण्डार और रेलवे सुरक्षा दल के अधिकारियों द्वारा रात के समय अकेले अथवा सामृहिक रूप से आक-स्मिक निरीक्षण किये जाते हैं।
- (4) डिपुओं के मेद्य सामान-भण्डारों के विभागीय अधिकारियों और रेलवे सूरक्षा दल द्वारा मिल कर वाडों की आकस्मिक जांच की व्यवस्था की जाती है।
- (5) सभी दरवाजों में भीतर से पैड-लाक लगाये जाते हैं, सिवाय एक दरवाजे के जिसमें बाहर से पैड लाक लगाया जाता है जो इयुटी वाले सन्तरी और गार्ड को दिखाई पड़े।
- (6) चाबियां और महरें अमय अभिरक्षा में रखी जाती हैं और जो व्यक्ति अधिकृत नहीं है उसका उपयोग अस्थायी रूप से भी नहीं कर सकता।
- (7) अपराधियों और चुरायी गयी सम्पत्ती को रखने वालों के सम्बन्ध में आसूचना एकत्र करने और उन पर छापे मारने की व्यवस्था करने के लिए रेलों के अपराध आसचना शाखा के कर्मचारियों को भंडार डिपूओं पर निगाह रखने के लिए प्रतिनियक्त किया जाता है।

t[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS /^f *J3TrTJT 3 vJMMcfl (SHRI MOHD, SHAF1 OURESH1): (a) No. However, in June 1970, a shortage of stores in respect of tin ingots etc. was discovered. On verification of stocks, a

t [J English translation.

shortage of non-ferrous stores worth about Rs. 2.41 lakhs was discovered.

(b) Yes. The Enquiry Committee have not been able to fix responsibility in an un-rebuttable manner on any person or group of persons. They have, however, commented on the regligence and lack of supervision of certain staff contributing to the possibility of the loss. Disciplinary action is being taken by the Railway Administration against them.

(c) A statement is enclosed,

Depots.

STATEMENT

The following preventive steps are taken in this regard:

- Boundary walls or barbed wire fencing of suitable height and topped with pointed metal spikes are provided at Stores
- 2. Identity Cards and Shifts Tokens are issued to staff to facilitate checking of out-siders and trespassers.
- 3. Surprise night inspections are conducted by the officers of Stores and the R.P.F. Officers jointly and individually.
- 4. Surprise joint checking of the wards by the R.P.F. and departmental Officers of valuable materials stored in the depots are arranged.
- 5. Pad-Locks are fixed on all doors from inside except one door which is pad-locked from out-side and is within the view of the Sentry on guard duly.
- 6. Keys and seals are kept in safe custody and are not handled even temporarily by any one who is not authorised to do
- 7. Staff of Crime Intelligence Branch of the Railways is deputed to keep watch on stores depots to collect intelligence regarding culprits and receivers of stolen property, and to organise raids on them.

SURPLUS A. I. O. Ws. of Western Railway 415. DR. B. N. ANTAN1: Will the Minister of RAILWAYS $j \ \& \ *T5ft$ be pleased to refer to the reply to Starred Question No. 530 given in the Rajya Sabha on the 7th December, 1970 and state:

(a) whether the information regarding the seniority list of the A. I. O. Ws. including those rendered surplus in the Western Rail-